

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:902  
ANSWERED ON:20.07.2017  
Fund Record of RGSA  
Antony Shri Anto

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government has any record regarding fund allocated for the capacity building of the Panchayati Raj Institutions (PRIs) under the Rashtriya Gram Swaraj Abhiyan (RGSA) during the last two years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether it is a fact that the Government has received proposals from various State Governments including Kerala regarding the enhancement of financial allocation under the RGSA; and
- (d) if so, the details thereof and the response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes. The details of the fund allocated for capacity building of the Panchayati Raj Institutions (PRIs) under the RGSA during last two years are provided in Annexure.

(c) & (d): Proposals for financial assistance under the scheme of RGSA have been received from 14 States including Kerala during the current financial year and considered and approved by Central Executive Committee of RGSA. Details of the fund sanctioned to States during the year 2017-18 (till 17/07/2017) are given in Annexure and there is enhancement of the sanctioned fund to many States including Kerala.